

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 7 of 2012 in
D.F.R. No. 1891 of 2011

Dated : 6th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mr. Chandrakant M. Parekh & Anr. ... Appellant(s)

Versus

Electricity Dept. of Dadara & Nagar Haveli & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Rohit N. Rao

ORDER

I.A. No. 7 of 2012
(Condone delay Application)

Issue notice to the Respondents returnable on 24.01.2012.

Dasti service is permitted.

Post the matter on **24.01.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/MK